

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA 2054/1995

New Delhi this the 24th day of November, 1999

Hon'ble Shri S.R. Adige, Vice Chairman(A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

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Babu Ram Gupta  
S/O Sh. Kaem Chand Gupta,  
Research Officer,  
Statistical Branch  
Forest Research Institute,  
Dehradun.

..Applicant

(None for the applicant )

Versus

Union of India through  
Secretary, Govt. of India  
Ministry of Environment and Forests,  
Parivaran Bhawan, CGO Complex,  
Lodhi Road, New Delhi.

2. Director General

Indian Council of Forestry Research  
and Education, P.O. New Forest,  
Dehradun.

..Respondents

(By Advocate Shri V.K. Mehta )

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

On 10.9.99 when the case had come up for hearing, none appeared for the applicant. It came up again for hearing on 11.11.99 on which date an adjournment was sought on behalf of the applicant's proxy counsel. The prayer was allowed and the case was ordered to be listed on 22.11.99. On 22.11.99, the case was at serial No.8 of the regular hearing and was ordered to be listed today. Today none has appeared on behalf of the applicant.

2. Under the circumstances, it is presumed that the applicant is no longer interested in pursuing the OA which is accordingly dismissed for default and non prosecution.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*  
(S.R. Adige )  
Vice Chairman (A)